

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Crl) No(s).369/2009

MRINAL MUKHERJEE

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ANR.

Respondent(s)

(With appln(s) for bail,permission and office report)

Date: 23/03/2010

This Petition was called on for hearing today.

For Petitioner(s)

Mr. Ranjan Mukherjee,Adv.

For Respondent(s)

Mr. Tara Chandra Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No.1 has appeared. Counsel appearing for Respondent No.1 submits that he does not intend to file any counter affidavit in this matter. Name of the counsel appearing for Respondent No.1 shall be verified and updated.

Service is not complete in respect of Respondent

....2/-

ITEM NO. 41

- 2 -

No.2. Counsel for the Petitioner is directed to comply with the Office Report and also file report of compliance of the Hon'ble Court's order to deposit amount towards cost for Respondent No.2.

List the matter on 07.04.2010.

(Ashok Menon)

